

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Date: 28.3.2016

To

The General Manager (C&SO),
SJVN Limited, Sharma Niwas,
Below BCS,
New Shimla, 171009, (H.P.)

Sir,

Subject: Approval of tariff of Naptha Jhakri Hydro Electric Power Station (6 X 250 MW) for the period from 1.4.2014 to 31.3.2019 – **Petition No. 261/GT/2014**

Ref: Your letter No. SJVN/C&SO/CERC/NJHPS-petition/2016/4734 dated 19.3.2016.

With reference to letter dated 19.3.2016 on the subject mentioned above, I am directed to inform that the time for submission of additional information in Para 6 (a) of the ROP dated 12.1.2016 is extended till 30.4.2016. You are requested to ensure filing of the said information within the due date mentioned. No further request for extension of time shall be entertained for any reason whatsoever.

-Sd/-
(B. Sreekumar)
Deputy Chief (Law)